

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(L). No. 6187 of 2017

Bokaro Power Supply Company (Pvt.) Ltd, (A joint Venture of SAIL & DVC),
Bokaro, through its Chief Executive Officer, K. Harinarayan **...Petitioner**
-Versus

Jharkhand Krantikari Mazdoor Union, Bokaro, through its General Secretary, D.C.
Gosain **...Respondent**

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Gaurav Abhishek, Advocate
For the Respondent : Mr. V.P. Singh, Sr. Advocate

10/ 09.07.2020 In view of outbreak of COVID-19 pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

With the consent of both the parties, put up this case after four weeks under the same heading.

It is made clear that no further adjournment shall be granted in this case.

(Dr. S.N. Pathak, J.)

punit/-